

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.103/2016  
RT CP (CAA) No.110/Chd/Hry/2017**

In the matter of scheme of amalgamation between:


GMAX Auto Limited. ....Transferor/Petitioner Company No.1

**AND**

A.G. Industries Pvt.Ltd. ....Transferee/Petitioner Company No.2

Present: Mr.Atul V.Sood, Advocate with Mr.Milan Singh Negi and  
Mr.Vikas Garg, Advocates for petitioners.  
Mr.Deepankur Sharma, Advocate for Official Liquidator,  
Chandigarh.

No time left. The matter is adjourned to 09.08.2017 for  
arguments.

  
(Justice R.P.Nagrath)  
Member (Judicial)

✓ July 20, 2017  
Ashwani  
✓